

**SUPREME COURT OF INDIA**

Punjab State Electricity Board Ltd.

Vs.

Jagdev Singh

Civil Appeal No. 3977 of 2006

(Dr. Arijit Pasayat and P.P.Naolekar JJ.)

12.06.2008

**JUDGEMENT**

**Dr.Arijit Pasayat, J.**

1. Hon'ble Dr. Justice Arijit Pasayat pronounced Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice P.P.Naolekar. The appeal is disposed of in terms of the signed judgment. There shall be no order as to costs.

(Shashi Sareen)                      (Vijay Aggarwal)  
Court Master                      Court Master

Signed Reportable judgment is placed on the file.